

- (x) To assist the government to create public awareness of the Government's disinvestment policies and programmes with a view to developing a commitment by the people.
- (xi) To give wide publicity to the disinvestment proposals so as to ensure larger public participation in the shareholding of the enterprises; and
- (xii) To advise the Government on possible capital restructuring of the enterprises by marginal investments, if required, so as to ensure enhanced realisation through disinvestment.

SHORT NOTICE QUESTION

Supply of Milk by D.M.S.

SNQ3. SHRI ASHOK PRADHAN : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether a large number of Milk Crates are being stolen from Delhi Milk Scheme plant due to which milk is falling short in Delhi;

(b) if so, the number of cases of theft of these milk crates reported from D.M.S. Plant during the last three years, till date;

(c) the number of persons apprehended as a result thereof and the action taken against them; and

(d) the measures taken to check such incidents in future?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) to (d). Delhi Milk Scheme (DMS) has been taking adequate security precautions to see that milk crates are not stolen and there are no reported cases of crates being stolen from the DMS Plant in the last three years. The DMS has been maintaining a supply of over 3 lakh litres daily. However, due to price differential, there is large demand for DMS milk.

12.00 hrs.

PAPERS LAID ON THE TABLE

**Annual Report and Review on the Working of
Indian Institute of Mass Communication
New Delhi for 1994-95 etc.**

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : I beg to lay on the Table —

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 1994-95.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-534/96]

**Review on the working of and Annual Report of the
Delhi State Development Corporation Limited,
New Delhi for 1994-95 etc.**

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : I beg to lay on the Table —

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Statement regarding Review by the Government of the working of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1994-95.

- (ii) Annual Report of the Delhi State Development Corporation Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-535/96]

**Notifications under Sub-Section (3) of Section 48 of
the Life Insurance Corporation Act, 1956**

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : I beg to lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956 :—

- (i) The Life Insurance Corporation of India Class I Officers (Revision of Terms and Conditions of Service) (Amendment) Rules, 1996 published in Notification No. G.S.R. 286(E) in Gazette of India dated the 18th July, 1996.

- (ii) The Life Insurance Corporation of India Development Officers (Revision of Terms and Conditions of Service) (Amendment) Rules, 1996 published in Notification No. G.S.R. 287(E) in Gazette of India dated the 18th July, 1996.

[Placed in Library. See No. LT-536/96]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section